(d) Special Category Status is meant for relatively higher level of plan assistance and not aimed at attracting industries.

(e) to (g) Demands for Special Category Status to Alndhra Pradesh for a period of 10 years and for 15 years have been made. The issue of grant of special category status is under consideration.

Ban on lotteries

324. SHRI VIJAY GOEL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the States in the country in which lottery is still running;

(b) the State-wise value of the lottery tickets sold and the profit earned thereby during each of the last three years;

(c) whether any welfare programmes have been financed from the profit earned through lotteries by these States;

(d) if so, the details in this regard;

(e) whether Government proposes to ban all types of lotteries including multi digit; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU) : (a) The lottery is still running in the country in the following States:

Arunachal Pradesh, Goa, Kerala, Maharashtra, Mizoram, Nagaland, Sikkim, West Bengal, Punjab and Part of Assam.

(b) to (d) The information is not maintained by the Central Government.

- (e) There is no such proposal.
- (f) Question does not arise.

Districts affected by maoist violence

325. SHRI VIJAY GOEL : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many districts have been affected by Maoist violence in the country;
- (b) how many security personnel or civilians got killed in 2013 Maoist attack;
- (c) the number and details of Maoist groups in the country; and
- (d) what is the trend in terms of membership of Maoists?